

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 49

**MA 2070/2019 MA 2071/2019 CA 3009/2019 CA 93/2021 CA 233/2021**  
**CA 361/2021 CA 362/2021 CA 364/2021 CA 427/2021 IA 1/2022 IA**  
**2/2022 CA 51/2022 CA 136/2022 CA 97/2022 CA 102/2022 CA**  
**118/2022 CA 119/2022 CA 396/2021 CA 122/2022 in CP**  
**3638/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON 17.10.2022

NAME OF THE PARTIES: - **Union of India**  
**V/s**

**Infrastructure Leasing & Financial Services Ltd & Ors.**

*Appearance (via video-conference):*

For Union of India	: Adv Aditya Sikka a/w Adv. Vasudha Vijaysheel
For Applicants in CA No. 136/2022	: Adv Dhruv Suri, Adv Urvika Suri, and Adv Aastha Mathur
For Applicant in CA No. 364	: Sr. Counsel Janak Dwarkadas and Adv. Rishika Harish a/w Adv. Rahul Dwarkadas, Adv. Prachi Dhanani, Adv. Juhi Bahirwani and Adv. Rohini Jaiswal
For Claims Management Advisor - Grant Thornton in IA/136/2022	: Adv Deep Roy
For the Respondent in IA 2070, 2071 of 2019	: Adv. Ashish Prasad, Adv. Abhishek Shivpuri and Adv. Pruthvi Dhinoja
For Proposed Respondent Nos. 323 and 324 - MA 2070/2019	: Adv. Robin Jaisinghani
For proposed Respondent No. 326 in MA 2070	: Sr. Counsel Janak Dwarkadas and Adv. Rishika Harish a/w Adv. Rahul Dwarkadas, Adv. Prachi Dhanani, Adv. Juhi Bahirwani and Adv. Rohini Jaiswal
For Proposed Respondent Nos. 328, 329 and 335	: Adv Anuj Athalye i/b Legasis Partners

For Proposed Respondent No. 334 : Adv Sameer Bindra

For Proposed Respondent No.336 : Adv. Jehaan Mehta, a/w Adv. Ashish Prasad, Adv. Abhishek Shivpuri and Adv. Pruthvi Dhinoja

Proposed Proforma Respondent Nos. 337, 338, 339 & 341 - MA 2070/2019 : Adv. Robin Jaisinghani

For Applicant in CA/396/2021 : Adv. M. S. Bhardwaj

For the Applicants in CA Nos. 361/2021, 362/ 2021, 97/2022, 102/2022, 118/2022 and 119/2022 : Adv. Robin Jaisinghani

For Respondent No. 2 in CA/396/2021 : Adv. Yohaann Limathwalla a/w Adv. Virgil Braganza

For Respondent No.4 : Adv. Devesh Juvekar, Adv. Kavita Brid-Chavan, Adv. Unnati Vijay, Adv. Honey Chandnani

For Respondent No. 6 CA 396 of 2021 : Adv. Vishesh Kalra

For Respondent No. 9 & 11 CA No. 396/2021 : Adv Siddharth Ratho i/b Trilegal

For Respondent No. 13 in CA/396/2021 : Adv. Kavisha Shah a/w Adv. Minal Pawar

For Respondent No. 17 in CA 396 of 2021 : Adv. Gaurav Sharma, Adv. Rajnni Kuttyy a/w Adv. Kavin Mody

For Respondent No. 18 : Adv Hamza Lakhani

For Respondent No.19 in CA 396/2021 : Adv. Preet Chheda

For Respondent No. 325 & 327 : Adv. Vijayendra Pratap Singh, Adv. Aditya Jalan, Adv. Raghav Seth, Adv. Vanya Chhabra, Adv. Bhagya Yadav, Adv. Anant Narayan Misra, Adv. Shreya Chaudhary

**ORDER**

The Court convened through Virtual Hearing (VC), however, the matter could not be heard due to paucity of time. List this matter on Board on **08.12.2022**.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Prasad

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)